

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-104**

CA (CAA) - 75/230-232/ND/2020

New Petition

**IN THE MATTER OF:**

Quick Calls Pvt Ltd

....Applicant

**SECTION**

U/s 230-232

Order delivered on 11.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Vikrant

For the Respondent

: Mr. Shankari for RD and OL

**ORDER**

Arguments heard. Reserved for orders.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**